

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

E-Hearing
REGIONAL BENCH - COURT NO.I

Customs Miscellaneous Application No.70603 of 2024

(on behalf of Appellant)

in

Customs Appeal No.70059 of 2022

(Arising out of Order-in-Appeal No.NOI-CUSTM-000-APP-1137 & 1138-19-20
dated 29.11.2019 passed by Commissioner (Appeals) CGST, Noida)

M/s JNS Global,

.....Appellant

VERSUS

Commissioner of Customs, Noida

....Respondent

APPEARANCE:

Shri Saurabh Kapoor, Advocate & Shri Madhur Jain, Advocate for the
Appellant

Shri Manish Raj, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 07.11.2024

DATE OF DECISION : 07.11.2024

The Application is allowed. For order, see order of
date in Customs Miscellaneous Application No.70602 of 2024 in
Customs Appeal No.70058 of 2022.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS